

Dr. Rama Rao : Is it going to be a concrete dam or a masonry dam? If so, which part is going to be concrete?

Shri Hathi : The spill-way part is going to be concrete.

Shri B. K. Das : May I know whether the West Bengal Government has given top priority to this?

Shri Hathi : They have submitted a list of various schemes, but the question of priority will be discussed when they come to discuss with the Planning Commission.

Shri S. C. Samanta : May I know the estimated cost of the scheme and whether there is any proposal for digging tunnels in the lower regions?

Shri Hathi : The cost and other detailed particulars are given in the statement which I have just laid on the Table of the House.

Equipment for Power Projects

*1031. **Shri Bogawat :** Will the Minister of Irrigation and Power be pleased to state :

(a) whether it is a fact that the Government of Canada have offered to supply, under the Colombo Plan, electrical equipment to India for electrification of rural areas during the First and the Second Five Year Plans; and

(b) if so, whether Government have accepted the Canadian offer?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) Yes, Sir.

(b) Yes, Sir.

Shri Bogawat : May I know the extent of the offer and in what States such equipment will be used?

Shri Hathi : The offer is about three million dollars. The States are requested to let us know the requirements. Up till now, we have got only the Bombay Government's request for some diesel oil engines.

Shri Bogawat : In what part or area, is the Bombay Government requesting these sets to be installed?

Shri Hathi : Along with the requisition for the equipment, they are not required to mention the areas where they want to use this equipment. That will form a different part of the rural electrification scheme.

Shri Bogawat : Is there any idea under contemplation to use such electrical equipment for Bhandarther-cum-Randra scheme in the rural areas?

Shri Hathi : The present question relates to the assistance that we are going to receive and chiefly it is going to be diesel generating sets. If that area requires them, naturally the Bombay Government would write for them.

Shri Bhagwat Jha Azad : May I know whether any condition has been attached by the Government of Canada on such an offer?

Shri Hathi : No special conditions.

Rehabilitation Officials Conference

*1032. **Sardar Iqbal Singh :** Will the Minister of Rehabilitation be pleased to refer to the reply given to Starred Question No. 19 on the 23rd August, 1954, and state :

(a) which of the recommendations made at the Conference of Rehabilitation Officials held at Srinagar in June, 1954, have since been accepted;

(b) which of them have been implemented so far; and

(c) the reasons for the non-implementation of those on which a decision has been taken already?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) to (c), A statement giving the recommendations accepted by the Ministry and the present position regarding their implementation is placed on the Table of the Lok Sabha. [See Appendix VI, annexure No. 40].

Sardar Iqbal Singh : Out of 18 recommendations made by this Conference, only two have been implemented during the year. May I know the time required for the other recommendations to be implemented?

Shri Mehr Chand Khanna : All the recommendations are being implemented. Some which are of a minor nature can be implemented soon but others which relate to evacuee property, payment of compensation, examination of cases under section 16 and all that, are likely to take a considerable amount of time.

Sardar Iqbal Singh : According to recommendation No. 6, recovery of arrears of rent from Government Departments and Government servants should be made, and if need be allotments or leases cancelled in their favour. May I know the number of leases and allotments cancelled during this year?

Shri Mehr Chand Khanna : I cannot give this information offhand but I can say that in consultation with the State Governments, we have decided that where a lease has expired, it is not to be renewed, and that every possible attempt

should be made to terminate the leases as soon as possible and in case a house or a shop fall vacant, it should either be allotted to displaced persons or auctioned.

Sardar Iqbal Singh: In view of recommendation No. 16, may I know the value of the Government-built property that has been transferred to the displaced persons?

Shri Mehr Chand Khanna: The approximate value of the evacuee property is about Rs. 100 crores.

Sardar Iqbal Singh: What is the value of the property transferred to the evacuees during this year—total amount approximately?

Shri Mehr Chand Khanna: I did not allow the question.

Mr. Speaker: What is the value of the property that Government are going to allot now to the refugees? That is the question.

Shri Mehr Chand Khanna: The value of the property is about Rs. 100 crores and the contribution of the Government is about Rs. 85 crores.

Shri N. B. Chowdhury: May I know whether the amounts given to the refugee students are being deducted while making payments of compensation to their guardians?

Shri Mehr Chand Khanna: Though the question does not arise out of this question, I am willing to give the answer. Loans have been advanced to refugee students under the two heads: one, small loans and the other loans for studies abroad. As far as the small loans are concerned, they are being remitted; as regards the loans for studies abroad, they will be treated as public debts and realised.

Sardar Iqbal Singh: With regard to recommendation No. 17, may I know the total amount of loan that has been granted to the rural people?

Shri Mehr Chand Khanna: The amount allocated for this year is about Rs. 20 lakhs. I could not tell offhand whether every penny of this amount had been disbursed or not. But my information is that most of it might have been spent.

Tyre Manufacturing Factories

*1034. **Shri Bishwa Nath Roy:** Will the Minister of Commerce and Industry be pleased to state whether any proposal is under consideration for starting new Tyre Manufacturing Factories under the Second Five Year Plan?

The Minister of Industries (Shri Kanungo): Yes, Sir; but nothing has been finalised yet.

Shri Bishwa Nath Roy: May I know whether this factory would be a State concern?

Shri Kanungo: No. The proposal is that it will be a private concern in South India.

Shri Bishwa Nath Roy: Will the Minister be pleased to state where the factory is to be installed?

Shri Kanungo: It is merely at the proposal stage.

Shri Joachim Alva: Does any Government agency study the tyre manufacturing process in India and are Government aware that big tyres of bulldozers are bought for Rs. 6,000 for the Bhakra-Nangal project and that they are re-done for just Rs. 700 and those tyres when they are re-done run for a pretty long time?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): Sir, it is all very interesting and I am grateful to the hon. Member for educating me.

Shri V. P. Nayar: In view of the fact that the bulk of the raw rubber produced in India is produced in the Travancore-Cochin State and also in view of the fact that at present the tyre-manufacturing factories are situated at Calcutta and other places and further in view of the extreme difficulties in regard to the labour position in the Travancore-Cochin State, may I know whether the Government have undertaken to start a State-owned rubber factory with an emphasis on tyre manufacture in the Travancore-Cochin State in the rubber producing area of that State?

Shri T. T. Krishnamachari: No, Sir.

Shri Punnoose: I want to ask one question.

Mr. Speaker: We go to the next question.

Shri Punnoose: There is a proposal of the Government....

Mr. Speaker: Order, order. Will hon. Member kindly resume his seat? Hon. Members will see this. I find that while putting questions all sorts of arguments for their cases are being put in and unnecessary time is taken over the question....(Interruptions.) Order. Order. That was one thing. Secondly, when I see that something is being taken out, I do allow more questions but I do not